

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:2597
ANSWERED ON:10.08.2010
ILLEGAL CULTIVATION OF BT. BRINJAL
Ramkishun Shri

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether there are reports that illegal plantation of BT Brinjal is being carried out in various parts of the country, including Gujarat, Maharashtra and Uttar Pradesh;
- (b) if so, the details thereof, State-wise; and
- (c) the action taken/proposed to be taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a) to (c): Bt. Brinjal has not yet been released/approved for commercial cultivation in India. The Ministry of Environment & Forests (MOEF) has put a moratorium on Bt. Brinjal vide its Order dated 9th February, 2010. MOEF has informed that it has not received any reports regarding illegal plantation of Bt. Brinjal in various parts of the country including Gujarat, Maharashtra and Uttar Pradesh.